

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
**[Regulation 14 of the Insolvency and Bankruptcy Board of India**  
**(Voluntary Liquidation Process) Regulations, 2017]**  
**FOR THE ATTENTION OF THE STAKEHOLDERS OF**  
**NATURELL (INDIA) PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                                                                                                                                                                          |
|----|----------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of Corporate Person                                                                     | <b>NATURELL (INDIA) PRIVATE LIMITED</b>                                                                                                                                                                                                                                                                                                                                  |
| 2. | Date of Incorporation of Corporate Person                                                    | 22nd February 1991                                                                                                                                                                                                                                                                                                                                                       |
| 3. | Authority Under which Corporate Person is Incorporated/ Registered                           | Registrar of Companies, Ahmedabad, Gujarat                                                                                                                                                                                                                                                                                                                               |
| 4. | Corporate Identity Number / Limited Liability Identity Number of Corporate Person            | U65990GJ1991PTC163792                                                                                                                                                                                                                                                                                                                                                    |
| 5. | Address of the Registered Office and Principal Office (if any) of Corporate Person           | Zydus Corporate Park, Scheme No. 63, Survey No. 536, Khoraj, Nr. Vaishnodevi Circle, S. G. Highway, Gota, Daskroi, Ahmedabad – 382481, Gujarat.                                                                                                                                                                                                                          |
| 6. | Liquidation Commencement Date of Corporate Person                                            | 1st July, 2025                                                                                                                                                                                                                                                                                                                                                           |
| 7. | Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator | Mr. Dilipkumar Natvarlal Jagad<br>803/804, Ashok Heights, Opp. Saraswati Apartment, Nikalas Wadi Road, Near Bhuta School, Old Nagar X Road, Gundavali, Andheri East, Mumbai-400069.<br>dilipjagad@hotmail.com / +91-9821142587<br>IBBI/IPA-001/IP-P00233/2017-2018/10462<br>Email for Correspondence :<br><a href="mailto:naturehvol@gmail.com">naturehvol@gmail.com</a> |
| 8. | Last date for submission of claims                                                           | 31st July 2025                                                                                                                                                                                                                                                                                                                                                           |

Notice is hereby given that the Naturell (India) Private Limited has commenced voluntary liquidation on 1st July, 2025.

The stakeholders of Naturell (India) Private Limited are hereby called upon to submit a proof of their claims, on or before 31st July 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

Name and Signature of the Liquidator:  
sd/-

Date : 02/07/2025

Dilipkumar Natvarlal Jagad

Place : Mumbai Registration No.: IBBI/IPA-001/IP-P00233/2017-2018/10462